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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 461/92. ✓

Date of Order: 22-6-92. ✓

Between:

M. B. Ramulu. ✓

.. Applicant. ✓

and

1. Union of India, rep. by the Secretary to Govt. of India, Min. of Communications, Depat, of Posts, Dak Bhavan, Sansad Marg, New Delhi-1. ✓
2. Chief Postmaster General, A.P.Circle, Hyderabad-1. ✓
3. The Sr Superintendent of Post Offices, Secunderabad Division, Secunderabad-7. ✓
4. Sri A. Narayana Reddy, A.S.P.O's Eluru.
5. B. Krishnamurthy, A.S.P.O's Hanamkonda. ✓

.. Respondents.

For the Appplicant: Mr. T.P.V. Subbarayudu, Advocate

For the Respondents: Mr. V. Rajeswar Rao, Advocate for Mr. N.V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE MR.R.BALASUBRAMANIAN : MEMBER(ADMN) ✓

AND

THE HON'BLE MR.C.J. ROY : MEMBER(JUDL)

The Tribunal made the following Order:-

(Orders as per Hon'ble Shri C.J. Roy, Member (Judl))

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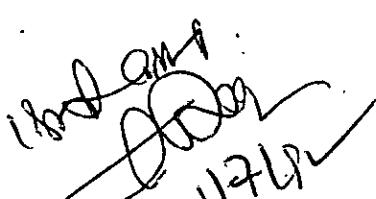
On a request by Mr.T.P.V.Subbarayudu, learned counsel for the Applicant, for withdrawing the case, the Bench accorded permission to withdraw. Mr.V.Rajeswar Rao is present on behalf of Mr.N.V.Ramana for the Respondents. The O.A. is accordingly dismissed as not pressed.


8/7/92
Deputy Registrar (J)

To

1. The Secretary to Govt. of India, Union of India Ministry of Communications, Dept. of Posts, Dak Bhavan, Sansad Marg, New Delhi-1.
2. The Chief Postmaster General, A.P.Circle, Hyderabad-1.
3. The Sr. Superintendent of Post Offices, Secunderabad Division, Secunderabad-7.
4. One copy to Mr.T.P.V.Subbarayudu, Advocate, B-16, F.5 Krupa Anand Apartments, Anandbagh, Safilguda, Hyd-47.
5. One copy to Mr.N.V.Ramana, Addl.CGSC.CAT.Hyd.
6. One spare copy.

pvm.


12/7/92

Records

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH.
THE HON'BLE MR.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER (J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER (J)

Dated: 22-6 -1992

ORDER / JUDGMENT

F.A./C.A./M.A. No.

in
O.A. No. 461/92

T.A. No. (W.P. No.

Admitted and interim directions
issued

Allowed

Disposed of with directions

Dismissed

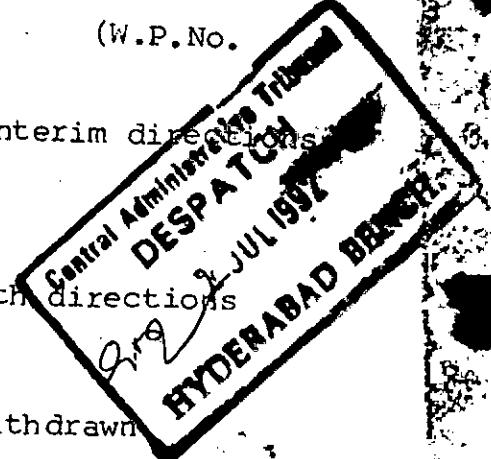
Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.



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